

ITEM NO.43

REGISTRAR COURT. 1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Transfer Petition(s)(Civil) No(s). 1996/2022

MANJIT KAUR

Petitioner(s)

VERSUS

SUNNY DAYAL SINGH

Respondent(s)

(FOR ADMISSION and IA No.132194/2022-STAY APPLICATION)

Date : 18-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Aditya Singh, AOR
Mr. Shubham Singh, Adv.
Mr. Arun Rathi, Adv.
Mr. Harish Gupta, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar